

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 130 OF 2016 &  
IA NO. 290 OF 2016**

**Dated : 26<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Adani Power Maharashtra Ltd.**

**... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Ms.Poonam Verma  
Ms. Nishtha Kumar

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Ms. Anushree Bardhan  
Ms. Poorva Saigal for R-3

Mr. Nirav Shah  
Ms. Ramni Taneja  
Mr. Anand K.Ganesan for R-2

Mr. Buddy R.Ranganadhan  
Mr. D.V.Raghu Vamsy for R-1

**ORDER**

List the matter on **07.11.2016.** In the meantime, pleadings be completed.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt